### PATHANI TEA ESTATE IN ASSAM

491. SHRI SUNDAR SINGH BHANDARI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is fact that about 145 acres of land belonging to Pathani Tea Estate in the district of Kachhar in Assam is no longer under Indian possession since 1962-63; and

(b) if so, lhe details thereof and the steps taken by Government in this regard ? ]

गृह मंत्रालय में उपमंत्री (श्री एफ० एच० मोहसिन): (क) और (ख) असम के लाठिटीला-दूमाबारी क्षेत्र के कुछ इलाके, जिनमें पाठनी चाय बागान का एक भाग शामिल है, 1962 से पाकिस्तान के बलपूर्वक कब्जे में थे। इस क्षेत्र में अन्तर्राष्ट्रीय सीमा का अन्तिम रूप से निर्धारण नहीं हुआ है। पाकिस्तान सरकार के साथ विचार विमर्श करके सीमा-निर्धारण कराने के हमारे प्रयत्न निष्फल रहे। किन्तु स्वाधीन तथा मित्र बंगला देश के उदय से स्थिति बदल गई है तथा इस विषय में उपयुत्य समय पर आगे विचार किया जायगा।

f[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b) Since 1962, certain areas in the Lathitilla-Dumbari sector of Assam, including a portion of the Pathani Tea Estate, had been in forcible occupation *of* Pakistan. The international boundary in this area has not been finally demarcated. Our attempts to get the demarcation done in consultation with Pakistan Government had been infructuous. However, the emergence of a friendly and independent Bangla Desh has brought about a change in the situation and the matter will hz further considered at the appropriate stage.]

492. [Transferred to the 7th April, 1972]

# KHOSLA COMMITTEE'S REPORT ON FILM CENSORSHIP

493. SHRI SWAISINGH SISODIA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether K-hosla Committee's report on film censorship has since been considered by the Government of India ;

t[] English translation.

(b) if not, the reasons therefor ; and

(c) by when a decision is likely to be taken thereon  $? \ensuremath{\mathsf{c}}$ 

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINGH) : (a) to (c) The report has had to be examined in consultation with the different Ministries/Departments of the Government of India, the State Governments, as also the various organisations of the film industry. This process has taken some time. The decisions are likely to be taken shortly.

### LVDO-BRITISH TALKS O.V INDUSTRIAL POLICY

494. SHRIMATI PRATIBHA SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have any proposal to re-examine industrial policy in '.he light of the third meeting of the Indo—British technological group in the first week of March 1972 ; if so, the details of the decisions taken ; and

(b) the details of the outcome of the said Indo-Bri.ish talks ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD) : (a) Industrial! icensing policy of the Government is periodically reviewed to make it an effective instrument for the realisation of the objective of speedy industrilisation of the country. The modifications approved as a result of such reviews ars given wide publicity.

(b) A copy of the Press Communique issued at .he conclusion of the Third meeting of the Indo-British Technological Group held in New Delhi from 2nd to 4th March, 1972 is attached.

#### Press Communique

## Third .Meeting of the Indo-British Technological Group

The Third Meeting of the Indo-British Technological Group took place in New Delhi from 2nd to 4th March, 1972. The Indian Team was led by Shri B. B. Lai, Secretary, Ministry of Industrial Development and the British Team by Sir Max Brown, Secretary, (Trade), Department of Trade and Industry. The teams included representatives of Government and kd istry from both countries.

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